

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 216**  
**IB-335/ND/2022**  
**IA-4000/2022**

**IN THE MATTER OF:**

**Karur Vysya Bank**

... **Applicant/Petitioner**

**Versus**

**Pooja Malhotra**

... **Respondent**

**Under Section: 95 of IBC (1)**

**Order delivered on 03.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the PG**

: Adv. Abhishek Anand, Adv. Ishaan Dhingra

**For the RP**

: Adv. Rajiv Malik, Adv. Pratiksha Singh, Adv.  
Mansi Aggarwal, Adv. Mohit Kumar Gupta

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4.45 pm. No time left, hearing is deferred to 08.07.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**